NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH -- CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/170/2016

NAME OF THE PETITIONER(S)

: Mrs. M. Afthunnisa Begum & 5 others

NAME OF THE RESPONDENT(S)

: M/s A.S. Nisar Ahmed and Company Limited & 3 others

UNDER SECTION

: 397/398, 111/59

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D Sandeup Kumay

Par Libi Vishnu.

for Rospondents

2) Keerthi Krishna Driyadovshini N Counsel for Petitions

<u>ORDER</u>

Counsels for both the parties are present and submitted that the settlement talks are in progress and prayed for more time. At request, time is enlarged. Put up on 13.03.2 18 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)